

आयकर अपीलीय अधिकरण पुणे न्यायपीठ “एक-सदस्य” मामला पुणे में

**IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH “SMC”, PUNE**

श्री डी. करुणाकरा राव , लेखा सदस्य, के समक्ष।
BEFORE SHRI D. KARUNAKARA RAO, AM

आयकर अपील सं./ ITA No. 887/PUN/2017

निर्धारण वर्ष / Assessment Year : 2013-14

Riddha Sushil Malik
C/o. S.B. Boob & Associates,
F-1, Sumangal Plaza,
HDFC Cross Road,
Canada Corner,
Nashik-422 005.
PAN : AGOPM6598F

.....अपीलार्थी / Appellant

बनाम / V/s.

The Income Tax Officer,
Ward 1(4),
Nashik.

.....प्रत्यर्थी / Respondent

Appellant by : Shri Sanket Joshi

Respondent by : Shri Pankaj Garg

सुनवाई की तारीख / Date of Hearing : 16.05.2018	घोषणा की तारीख / Date of Pronouncement : 16.05.2018
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आदेश / ORDER

PER D. KARUNAKARA RAO, AM

This appeal by the assessee is directed against the order of Commissioner of Income Tax (Appeal)-1, Nashik dated 01.02.2017 for the assessment year 2013-14.

2. The assessee has filed a request letter dated 15.05.2018 seeking withdrawal of the appeal and the contents of the request letter are as under:

“Sub: Request for withdrawal of appeal filed in the case of Smt. RidhaSushil Malik [ITA No.887/PN/2017] fixed on 16.05.2018 before Hon'ble ‘SMC’ Bench.

The assessee wishes to withdraw the present appeal filed by her. Accordingly, the assessee is hereby seeking permission from Hon'ble Bench for withdrawal of the appeal. The assessee would be grateful if the permission to withdraw of appeal is granted.”

3. The Ld. DR for Revenue has raised no objection on assessee's withdrawing the present appeal.

4. In view of request made by assessee, the appeal is dismissed as withdrawn.

Order pronounced in the open Court on 16th day of May, 2018.

Sd/-

(डी.करुणाकरा राव/D. Karunakara Rao)

लेखा सदस्य / ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 16th May, 2018.

SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeal)-1, Nashik.
4. The Pr. CIT-1, Nashik.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “एक-सदस्य” बेंच, पुणे / DR, ITAT, “SMC” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

// True Copy //

आदेशानुसार / BY ORDER,

निजी सचिव /Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.